

**F. No. 296/4/2017- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
**Office Memorandum**

New Delhi, dated the 27.11.17

**Subject:-Weekly Report in respect of important developments in CBEC for the week–20.11.17 to 24.11.17 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –20.11.17 to 24.11.17.

**1. Administrative Changes:-**

- Order regarding promotion of Shri Rakesh Kumar Sharma and promotion/posting of Shri Kailash Chand Gupta to the grade of Chief Commissioner of Customs, GST and Central Excise has been issued vide Office Order No. 195/2017 dated 20.11.2017.
- Order regarding promotion of Shri Ramavath Srinivasa Naik to the grade of Commissioner of Customs, GST and Central Excise and posting of 10 officers in the grade of Commissioner has been issued vide office Order No. 196/2017 dated 23.11.2017.

**2. Legislative Changes:-**

- Notification No. 89/2017-Cus, dated 24.11.2017 has been issued to further amend Notification No. 50/2017-Customs so as to amend the condition with regard to provisional mega power projects and permit proportionate release of FDR or BG based on proportionate mega certificate issued by Ministry of Power.
- Notification No. 55/2017-Cus(ADD), dated 24.11.2017 has been issued to extend levy of ADD on imports of caustic soda originating in or exported from Saudi Arabia and United States of America by one year, upto 25.11.2018.

**3. Any Order/Circular/Instruction :-**

- Circular No. 27/2017-CENT dated 23.11.2017 has been issued to specify jurisdiction of Revisionary Authority under rule 10 of Central Excise(Appeals) Rules, 2001 under the Central Excise Non-tariff section.
- Instruction No. 17/2017-STO(TU) dated 20.11.2017 issued for eligibility of dumpers imported for coal mines for benefits under Project Import Regulations-reg.
- Legal Cell has issued an instruction dated 22.11.2017 regarding constitution of a fresh panel of Sr./Jr. Standing Counsels for handling CBEC cases of Indirect taxation before the various High Courts and other fora.
- Orders issued for reassigning cases pending as on 30.06.2017 with the Commissioner of Central Excise and ST(Appeals), Order No. 10/2017-ST, Order No. 11/2017-ST, Order No. 12/2017-ST, Order No. 13/2017-ST, Order No. 14/2017-ST, Order No. 15/2017-ST issued for reassignment of cases pending in the Zones of Vadodara, Hyderabad, Vishakhapatnam, Chennai, Chandigarh.

(Hemambika R. Priya)  
Commissioner(Coord)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member (Budget)
5. Member (CX, ST & Legal)
6. Member (IT)
7. Member (Customs)

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